

श्री दिनेश सिंह : यू० एन० ओ० बर्दाश्त करेगा ।

श्री शिव नारायण : इस ग्रुप में कुल कितने साइंटिस्ट्स हैं और उन में इंडियन्स कितने हैं ?

श्री दिनेश सिंह : जो आ रहे हैं, उन में तो इंडियन्स नहीं हैं ।

Shrimati Savitri Nigam: May I know whether this experiment was done entirely by Indian scientists or they took the cooperation of some foreigners?

Shri Dinesh Singh: This launching was done in collaboration with the scientists from the United Nations and France.

Supersonic HF-24 Planes

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 *303. { **Shri P. C. Borooah:**
Dr. L. M. Singhvi:
Shri Onkar Lal Berwa:
Shri Gokaran Prasad:
Shri Sham Lal Saraf:
Shri Siddananjappa:
Shri P. R. Chakraverti:
Shri Sidheshwar Prasad:
Shri D. D. Puri:
Shri H. C. Soy:

Will the Minister of Defence be pleased to state:

(a) the progress so far achieved in the manufacture of India's first super-sonic plane HF-24; and

(b) when the first plane is likely to be completed?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) The manufacture of HF-24 is at a developmental stage.

(b) The first plane flew in June 1961.

Shri P. C. Borooah: May I know the salient features of this aircraft, by

which type of engine this aircraft is going to be powered, and how many such engines are already available at the HAL for the purpose?

Shri Raghuramaiah: This is powered by Orpheus-703. We are in the first phase of that engine agreement where-in we are at the moment testing what comes in finger-tight condition from UK.

श्री श्रींकार लाल बेरवा : मैं यह जानना चाहता हूँ कि इस के निर्माण में कुल कितना रुपया खर्च हुआ और उसमें विदेशी मुद्रा कितनी है ।

Shri Raghuramaiah: As I said, it being still in a developmental stage, a total assessment will only be available when the completion of the development takes place.

Shri Sham Lal Saraf: Since this experiment seems to have been successful, may I know whether the process of manufacture will continue and whether the plane that will be manufactured will be utilised for transport purposes or as a fighter or for other purposes?

Shri Raghuramaiah: This is a fighter plane.

Shri Hanumanthaiya: How many months ago did the first flight take place and what was the speed at which it flew on the first day?

Shri Raghuramaiah: As I said, it first flew in June, 1961. I cannot say whether at that stage or at any subsequent stage it attained this speed, but it did cross the sound barrier.

Shri D. D. Puri: May I know when the developmental stage is expected to be over, and when in point of time we expect to go into production?

Shri Raghuramaiah: This is MK-I series. MK-II series is still under further developmental stage. We hope that all the tests should be com-

pleted some time during the course of the coming year; this is about MK-I.

Shri Kapur Singh: May I know whether this type of aircraft has near-approached functional obsolescence in the context of the modern world armament situation, and if so, what further steps Government propose to take in this matter?

Shri Ranga: It has become out of date.

Shri Raghuramaiah: I did not quite follow the question.

Mr. Speaker: It has become obsolescent in other countries by the time that we have started its production.

Shri Raghuramaiah: This is a comment which will apply to every aircraft that is produced in any part of the world, but we try to keep it as near up-to-date as possible during the course of the manufacture.

Wage Board for Sugar Industry

*304. **Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that some sugar mills have not yet implemented the recommendations of the Sugar Wage Board;

(b) if so, the names of those mills; and

(c) the action taken, if any, against them?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b). Out of 173 sugar mills, only one mill viz. the Sahakari Khand Udyog Mandali, Gandevi, in Gujarat State, has not implemented the recommendations.

(c) This mill went into production in November, 1962. The State Government is pursuing the question of implementation with the management.

Shri S. M. Banerjee: May I know whether one or two of the sugar factories in UP which had not implemented the award of the Sugar Wage Board have since implemented it?

Shri C. R. Pattabhi Raman: As I have stated, the implementation of the recommendations of the Wage Board award is with the States. The only one factory which has not implemented the recommendations is the factory in the Gujarat State to which I have made a reference in the main answer.

Shri S. M. Banerjee: May I know whether there are certain serious anomalies which have arisen after the implementation of the Wage Board award, and if so, what machinery has been set up either by the State Government or by the Central Government to see that the anomalies are removed?

Shri C. R. Pattabhi Raman: We are constantly keeping ourselves in touch with the implementation process, and if any anomaly is brought to our notice, we shall look into it.

Shri Warrior: Are there any factories or mills which have only partially implemented the Wage Board recommendations and not fully, and if so, how many mills are there which have done so?

Shri C. R. Pattabhi Raman: As I have already mentioned, we are watching the progress of the implementation. The implementation has to be through the States.

Shri Indrajit Gupta: In view of the fact that all the recommendations of the wage boards up to now have been unanimous, have the Government of India decided on any course of action in the event of the employers refusing to implement even such unanimous recommendations?

Shri C. R. Pattabhi Raman: As I have stated, only one mill has not been able to implement the recom-